

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 840 OF 2017 IN
APPEAL NO. 330 OF 2017**

Dated: 25th July, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

NTPC Limited

.... Appellant(s)

Versus

GRIDCO Limited & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1
Mr. S.B. Upadhyay, Sr. Adv.
Mr. Anand Shrivastava
Mr. Shivam Sinha

ORDER

IA NO. 840 OF 2017

We have heard Mr. R.K. Mehta, learned counsel for Respondent No.1 at length.

List the matter for further hearing on **25th & 27th September, 2018.** In the meantime, counsel is at liberty to intimate all the respondents about the pendency of this application.

**(Justice N. K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**

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